

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad**  
REGIONAL BENCH - COURT NO. 3

**CUSTOMS Appeal No. 10207 of 2018-DB**

[Arising out of Order-in-Original/Appeal No MUN-CUSTOM-000-APP-249-265-17-18 dated 30.11.2017 passed by Commissioner ( Appeals ) Commissioner of Central Excise, Customs and Service Tax-MUNDRA]

**Kunj Bihari Textiles**

262 Hsiidc Industrial Estate Sector-57 Phase-4 Jundli  
Sonapat  
Sonapat  
Haryana-131028

**...Appellant**

*VERSUS*

**C.C.-MUNDRA**

Office Of The Principal Commissionerate Of Customs,  
Port User Buld. Custom House Mundra, Mundra  
Kutch  
Gujarat-370421

**...Respondent**

**APPEARANCE:**

Sh. Vikas Mehta, Consultant for the Appellant

Sh. Anand Kumar, Superintendent (Authorized representative) for the Respondent

**CORAM:           HON'BLE MEMBER (TECHNICAL),RAJU  
                          HON'BLE MEMBER (JUDICIAL) ,SOMESH ARORA**

DATE OF HEARING:01.05.2023  
DATE OF DECISION:15.06.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10205 of 2018.

**(RAJU)  
MEMBER (TECHNICAL)**

**(SOMESH ARORA)  
MEMBER (JUDICIAL)**